

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22637/2026 BLAPL/8206/2026	KUNA NAYAK VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /167 /2026 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000004/2026
2	D-BLAPL/23393/2026 BLAPL/8207/2026	RAJU DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /8 /2026 DIST.& SESSIONS JUDGE,RAYAGADA(ODISHA) CT/0000043/2026
3	D-BLAPL/23898/2026 BLAPL/8208/2026	HIRALAL DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	BARIPADA TOWN /449 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(MAYURBHAR) CT/0000809/2026
4	D-BLAPL/23915/2026 BLAPL/8209/2026	P. MOHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /347 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000010/2025
5	D-BLAPL/23919/2026 BLAPL/8210/2026	KISHAN MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /156 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000297/2026
6	D-BLAPL/23486/2026 BLAPL/8211/2026	ROHIT AHIRWAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /137 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000060/2026
7	D-BLAPL/23988/2026 BLAPL/8212/2026	LAGAN KUMAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000036/2026
8	D-BLAPL/23265/2026 BLAPL/8213/2026	SATYA RANJAN MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /565 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001104/2026
9	D-BLAPL/19699/2026 BLAPL/8214/2026	MEGHANAND CHHATRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /55 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000027/2024
10	D-BLAPL/23786/2026 BLAPL/8215/2026	BABULA MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /234 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000153/2025
11	D-BLAPL/20063/2026 BLAPL/8216/2026	PABITRA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	CHARICHHAKA /3 /2026 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000030/2026

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12	D-BLAPL/23959/2026 BLAPL/8217/2026	SATABDI MAHARANA VS STATE OF ODISHA	BIDYDHAR MANSINGH VS	KHANDAGIRI P.S. /586 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001510/2026
13	D-BLAPL/21321/2026 BLAPL/8218/2026	SUNIL PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000989/2026
14	D-BLAPL/21517/2026 BLAPL/8219/2026	AKSHYA SUNA @ AKSHAYA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	ULLUNDA /75 /2026 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000226/2026
15	D-BLAPL/22490/2026 BLAPL/8220/2026	BABUL@BABULU@NIRMAL CHANDRA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /335 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000044/2026
16	D-BLAPL/23679/2026 BLAPL/8221/2026	MANSINGH BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
17	D-BLAPL/23831/2026 BLAPL/8222/2026	SACHIN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000106/2026
18	D-BLAPL/23986/2026 BLAPL/8223/2026	KARENDRA BESHRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /145 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000248/2026
19	D-BLAPL/21923/2026 BLAPL/8224/2026	BIKASH NAIK @ BISWAJIT BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RENGALI /165 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000487/2026
20	D-BLAPL/22721/2026 BLAPL/8225/2026	RAMBHADAR HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KOTPAD /48 /2026 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) CT/0000104/2026
21	D-BLAPL/17615/2026 BLAPL/8226/2026	SANATAN MALIK @ CHEMATA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	RAJNAGAR /43 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000067/2026
22	D-BLAPL/23632/2026 BLAPL/8227/2026	DHIRENDRA KUMAR DAS @ DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /203 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000197/2026
23	D-BLAPL/22774/2026	SOUMYA RANJAN SAHU	SONALI PANDA	DEOGARH /305 /2026

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	BLAPL/8228/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,DEOG
24	D-BLAPL/22384/2026 BLAPL/8229/2026	CHINU @ CHINMAYA KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	Spl/0000019/2026 BALASORE SADAR /37 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar)
25	D-BLAPL/23609/2026 BLAPL/8230/2026	SANGRAM BHOI @ SANGA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CT/0000055/2026 KANDARPUR /141 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
26	D-BLAPL/23799/2026 BLAPL/8231/2026	LALTU @ SK KURBAN @ NALTU KHAN VS STATE OF ODISHA	BABITA DASH VS	GR/0001052/2025 TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul)
27	D-BLAPL/23670/2026 BLAPL/8232/2026	SHIBADATTA MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	Spl/0000002/2026 TALCHER TOWN /1205 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A
28	D-BLAPL/23067/2026 BLAPL/8233/2026	SUSANTA JENA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	GR/0002169/2025 / /0 J.M.F.C.,SORO(Baleshwar)
29	D-BLAPL/24063/2026 BLAPL/8234/2026	HAREKRUSHNA BANCHHOR @ KRUSHNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	2(B)CC/0000002/2026 PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh)
30	D-BLAPL/23130/2026 BLAPL/8235/2026	BHODEBA DALA @ MAJHI @ BHUDEVA MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Spl/0000054/2025 KHAPRAKHOL /63 /2012 A.D.J,PATNAGARH(Balangir)
31	D-BLAPL/24057/2026 BLAPL/8236/2026	BIRUPAKSHYA BAGHA @ BIRUPAKSHA BAGHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SC/0000057/2026 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
32	D-BLAPL/23998/2026 BLAPL/8237/2026	RAKESH NATH VS STATE OF ODISHA	SUBRATA PANDA VS	2(A)CC/0000023/2026 KAMAKHYANAGAR /247 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
33	D-BLAPL/22307/2026 BLAPL/8238/2026	AMIT SETHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	GR/0000438/2026 KHAIRA /164 /2026 J.M.F.C.,SORO(Baleshwar)
34	D-BLAPL/23369/2026 BLAPL/8239/2026	RANJAN NAYAK VS	SANJIB KUMAR BHANJADEO VS	CT/0000595/2026 KHURDA MODEL /188 /2026 S.D.J.M.,KHURDA(Khordha)

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35	D-BLAPL/23475/2026 BLAPL/8240/2026	STATE OF ODISHA ARIMUTHU PACHIAPPAN VS	SUCHIT KUMAR NAYAK VS	GR/0000391/2026 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
36	D-BLAPL/23747/2026 BLAPL/8241/2026	STATE OF ODISHA JISAYA SABAR VS	SUCHIT KUMAR NAYAK VS	Spl/0000039/2026 PATTAPUR (ASKA) /463 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
37	D-BLAPL/23556/2026 BLAPL/8242/2026	STATE OF ODISHA SUKADEV PARIDA @ SUKADEB PARIDA VS	PRAVASH CHANDRA JENA VS	Spl/0000064/2025 BHOGRAI /177 /2026 J.M.F.C.,BHOGRAI(Baleshwar)
38	D-BLAPL/23576/2026 BLAPL/8243/2026	STATE OF ODISHA TINA @ ANUP JENA VS	OM PRAKASH SARAN VS	CT/0000448/2026 DHENKANAL TOWN /443 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
39	D-BLAPL/23601/2026 BLAPL/8244/2026	STATE OF ODISHA SAGAR SAHU VS	ARIJEET MISHRA VS	Spl/0000017/2026 JARAPADA /347 /2026 SPECIAL JUDGE,ANGUL(Anugul)
40	D-BLAPL/23748/2026 BLAPL/8245/2026	STATE OF ODISHA ARUNA GOUDA VS	SUCHIT KUMAR NAYAK VS	Spl/0000036/2026 PATTAPUR (ASKA) /463 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
41	D-BLAPL/23651/2026 BLAPL/8246/2026	STATE OF ODISHA SANUJ KUMAR LIMA @ SANUJ LIMA VS	BASANTA KUMAR DAS VS	Spl/0000064/2025 R.UDAYAGIRI /136 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati)
42	D-BLAPL/23682/2026 BLAPL/8247/2026	STATE OF ODISHA PREMANANDA PATILI VS	JYOTIRMAYA SAHOO VS	ST/0000100/2025 NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur)
43	D-BLAPL/23685/2026 BLAPL/8248/2026	STATE OF ODISHA FAKIR MOHAN NAYAK @ PAPUNU VS	JYOTIRMAYA SAHOO VS	CT/0000024/2026 NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur)
44	D-BLAPL/23173/2026 BLAPL/8249/2026	STATE OF ODISHA ISMAIL KHAN @ JULU VS	PRADIPTA BEURA VS	CT/0000024/2026 TIGIRIA /136 /2026 J.M.F.C.,TIGIRIA(Cuttack)
45	D-BLAPL/24059/2026 BLAPL/8250/2026	STATE OF ODISHA UMESH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	CT/0000127/2026 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000024/2026

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46	D-BLAPL/23052/2026 BLAPL/8251/2026	BISWA RANJAN PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000083/2026
47	D-BLAPL/23686/2026 BLAPL/8252/2026	SITARAM BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
48	D-BLAPL/23424/2026 BLAPL/8253/2026	KISHORE KANDAPAN @ KISHORI LAL VS UNION OF INDIA (NCB)	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /2 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000175/2022
49	D-BLAPL/23441/2026 BLAPL/8254/2026	SUNIL NAHAK @ MALA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOLANTHARA (BERHAMPUR) /327 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001183/2025
50	D-BLAPL/23524/2026 BLAPL/8255/2026	SUJIT SAHU VS STATE OF ODISHA	AZADHIND PANIGRAHI VS	ATTABIRA /182 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2025
51	D-BLAPL/23690/2026 BLAPL/8256/2026	DAMU BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
52	D-CMAPL/36917/2026 CMAPL/113/2026	JHULA CHHOTRAY VS STATE OF ODISHA	KALYAN PATNAIK VS	/ /) //
53	D-CMP/36985/2026 CMP/1337/2026	PRAVEEN CHANDRA BHANJDEO VS SHRUTI KUMARI SINGH	SOURAV SUMAN BHUYAN VS	/ / CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000291/2023
54	D-CMP/36041/2026 CMP/1338/2026	AMIT KUMAR DEY VS ABANTI DEY	DWARIKA PRASAD MOHANTY VS	/ / DISTRICT & SESSIONS JUDGE,BALASO CVREV/0000003/2026
55	D-CMP/36997/2026 CMP/1339/2026	RAMA CHANDRA RANA VS RAJ KUMAR DEHURI	BUDHIRAM DAS VS	/ / CIVIL JUDGE (SR.DIV) BIRMAHARAJPU CS/0000077/2017
56	D-CMP/36164/2026 CMP/1340/2026	JAJATI KESHARI NAYAK VS BIKRAM KESHARI NAYAK	TUSAR KUMAR MISHRA VS	/ / CIVIL JUDGE(SR.DIVN.),SALIPUR(Cutta CS/0000089/2025
57	D-CMP/36323/2026	SITANATHA MOHANTA	SUKANTA KUMAR NAYAK	/ /

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	CMP/1341/2026	VS KAILASH MOHANTA	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000003/2022
58	D-CMP/32923/2026 CMP/1342/2026	AYUB ALI KHAN VS RASIDA BEGUM	DHANANJAYA MUND VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala CS/0000086/2016
59	D-CMP/37094/2026 CMP/1343/2026	M/S SHIVOM MINERALS LTD., SUNDARGARH VS M/S BAJRANG METALLICS LTD., SUNDARGARH	SAIBRATA RATH VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000001/2022
60	D-CONTC/36552/2026 CONTC/5305/2026	AKSHAYA KUMAR BARIK VS USHA PADHEE, I.A.S	ADV. VS	// 0 //
61	D-CONTC/33284/2026 CONTC/5306/2026	DURYODHAN SAHU VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
62	D-CONTC/35891/2026 CONTC/5307/2026	BANAMALI NAIK VS MANISH AGRAWAL,IAS,REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA	ADV VS	// 0 //
63	D-CONTC/33779/2026 CONTC/5308/2026	NAGENDRA KUMAR ROUT VS N.THIRUMALA NAIK, I.A.S, COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
64	D-CONTC/37466/2026 CONTC/5309/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, KEONJHAR	ADV. VS	// 0 //
65	D-CONTC/37499/2026 CONTC/5310/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, GANJAM	ADV. VS	// 0 //
66	D-CONTC/37494/2026 CONTC/5311/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, DHENKANAL	ADV. VS	// 0 //
67	D-CONTC/37465/2026 CONTC/5312/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE BDO, NANDAPUR, KORAPUT	ADV. VS	// 0 //
68	D-CONTC/37475/2026 CONTC/5313/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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69	D-CONTC/37472/2026 CONTC/5314/2026	THE COLLECTOR, KENDRAPARA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE TAHASILDAR,BUGUDA,GANJAM	ADV. VS	// // 0
70	D-CONTC/37461/2026 CONTC/5315/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, CUTTACK	ADV. VS	// 0 //
71	D-CONTC/33826/2026 CONTC/5316/2026	RAHAS KUMAR BEHERA VS USHA PADHEE, IAS, SPL. SECY.,HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA	ADV. VS	// 0 //
72	D-CONTC/37481/2026 CONTC/5317/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR -CUM- DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// 0 //
73	D-CONTC/37470/2026 CONTC/5318/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, BHADRAK	ADV. VS	// 0 //
74	D-CONTC/37484/2026 CONTC/5319/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, SUNDERGARH	ADV. VS	// 0 //
75	D-CONTC/37480/2026 CONTC/5320/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR,KEONJHAR	ADV. VS	// 0 //
76	D-CONTC/37462/2026 CONTC/5321/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE ,SUNDARGARH	ADV. VS	// 0 //
77	D-CONTC/37503/2026 CONTC/5322/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS BDO, NIALI, CUTTACK	ADV. VS	// 0 //
78	D-CONTC/37501/2026 CONTC/5323/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, DHENKANAL	ADV. VS	// 0 //
79	D-CONTC/37482/2026 CONTC/5324/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH	ADV. VS	// 0 //

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80	D-CONTC/37474/2026 CONTC/5325/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, NUAPADA	ADV. VS	// 0 //
81	D-CONTC/37483/2026 CONTC/5326/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, BHADRAK	ADV. VS	// 0 //
82	D-CONTC/37498/2026 CONTC/5327/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, GANJAM	ADV. VS	// 0 //
83	D-CONTC/37471/2026 CONTC/5328/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE ADDITIONAL DISTRICT MAGISTRATE, KENDRAPARA	ADV. VS	// 0 //
84	D-CONTC/37497/2026 CONTC/5329/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, GANJAM	ADV. VS	// 0 //
85	D-CONTC/35654/2026 CONTC/5330/2026	KRUSHNA PRASAD DAS VS BIRENDRA KORKORA, I.A.S.,DIRECTOR SECONDARY EDUCATION,ODISHA	SAROJA KANTA SAMAL VS	// 0 //
86	D-CONTC/37491/2026 CONTC/5331/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, PURI	ADV. VS	// 0 //
87	D-CONTC/37464/2026 CONTC/5332/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, CUTTACK	ADV. VS	// 0 //
88	D-CONTC/37473/2026 CONTC/5333/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE TAHASILDAR, DARPAN, JAJPUR	ADV. VS	// 0 //
89	D-CONTC/37463/2026 CONTC/5334/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, JAJPUR	ADV. VS	// 0 //
90	D-CONTC/37485/2026 CONTC/5335/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRESIDENT OF DISTRICT REDRESSAL FORUM, JAGATSINGHPUR	ADV. VS	// 0 //
91	D-CONTC/37487/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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	CONTC/5336/2026	VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT		//
92	D-CONTC/37469/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5337/2026	VS	VS	0
		THE COLLECTOR, PURI		//
93	D-CONTC/37467/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5338/2026	VS	VS	0
		COLLECTOR, SAMBALPUR		//
94	D-CONTC/37468/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5339/2026	VS	VS	0
		THE COLLECTOR, CUTTACK		//
95	D-CONTC/37476/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5340/2026	VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
96	D-CONTC/37492/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5341/2026	VS	VS	0
		THE PROJECT DIRECTOR, (D.R.D.A), JAGATSINGHPUR		//
97	D-CONTC/35384/2026	KHIROD CHANDRA SAHOO	ADV.	//
	CONTC/5342/2026	VS	VS	0
		USHA PADHEE, IAS, SECY. HOUSING AND URBAN DEVELOPMENT DEPT.,GOVT. OF ODISHA		//
98	D-CONTC/33775/2026	BIDYUTLAXMI MISHRA	ADV.	//
	CONTC/5343/2026	VS	VS	0
		DR. N.THIRUMALA NAIK, I.A.S		//
99	D-CONTC/37495/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5344/2026	VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK		//
100	D-CONTC/35390/2026	SASMITA DHAL	GOPAL PRASAD JENA	//
	CONTC/5345/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY,SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
101	D-CONTC/35547/2026	GOKULANANDA CHOUDHURY	ADV.	//
	CONTC/5346/2026	VS	VS	0
		SHUBHA SHARMA, IAS,PRINCIPAL SECY, WATER RESOURCES DEPT.,ODISHA		//
102	D-CONTC/33776/2026	DINESH SARDAR	ADV.	//
	CONTC/5347/2026	VS	VS	0

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103	D-CONTC/33778/2026 CONTC/5348/2026	N.THIRUMALA NAIK, I.A.S SRIKRISHNA MAJUMDAR VS N. THIRUMALA NAIK, IAS,	ADV. VS	// // 0 //
104	D-CONTC/35343/2026 CONTC/5349/2026	NAKHETRA MALINI PATTNAIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
105	D-CONTC/35936/2026 CONTC/5350/2026	PRANAB KISHORE MOHAPATRA VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATIODEPTT.	SANDHYARANI PANI VS	// 0 //
106	D-CONTC/35977/2026 CONTC/5351/2026	SATYABRATA BEHERA VS HEMANTA KUMAR SHARMA, IAS	ADV. VS	// 0 //
107	D-CONTC/35356/2026 CONTC/5352/2026	AKSHAYA KUMAR PANDA VS ANU GARG,I.A.S	ADV. VS	// 0 //
108	D-CONTC/35986/2026 CONTC/5353/2026	DAMBARUDHAR PANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
109	D-CONTC/35367/2026 CONTC/5354/2026	BHAGIRATHI CHHOTARAY VS ARJYA KUMAR SARBADAMAN, OAS	ADV. VS	// 0 //
110	D-CONTC/35372/2026 CONTC/5355/2026	USHARANI ROUT VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
111	D-CONTC/30922/2026 CONTC/5356/2026	DR.PRITIRANJAN PATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/36829/2026 CONTC/5357/2026	SUDAM KUMAR MAJHI VS NIRLIPTA MOHANTY, EXECUTIVE OFFICER, BALASORE MUNICIPALITY	ARIJEET MISHRA VS	// 0 //
113	D-CONTC/36003/2026 CONTC/5358/2026	HERITAGE VISION EDUCATIONAL TRUST,BHUBANESWAR VS CHITTA RANJAN SATPATHY, PRINCIPAL S.B.R GOVT. (AUTO) WOMENS COLLEGE,GANJAM	RAJJEET ROY VS	// 0 //

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114	D-CONTC/36896/2026 CONTC/5359/2026	TILOTAMA MOHANTY VS SONAMIKA RAY, D.E.O., KHURDA	ADV. VS	// ()
115	D-CONTC/18515/2026 CONTC/5360/2026	SUNIL KUMAR BISWAL VS SUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPT.,ODISHA	DHANANJAYA MUND VS	// ()
116	D-CONTC/36506/2026 CONTC/5361/2026	SOBHAGINI SINGH VS HEMANT SHARMA, IAS, ADDL. CHIEF SECRETARY HOME DEPTT.	RUPESH KUMAR KANUNGO VS	// ()
117	D-CRLA/23821/2026 CRLA/742/2026	ALLARAKHA KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	LALBAG /20 /2016 1ST A.D.J., CUTTACK(Cuttack) ST/0000289/2016
118	D-CRLA/22289/2026 CRLA/743/2026	GIRIDHARI @ GIRI RANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /28 /2016 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2018
119	D-CRLA/23541/2026 CRLA/744/2026	DHARANIDHAR GIRI VS STATE OF ODISHA	BASUDEV MISHRA VS	TENTULIKHUNTI /141 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000332/2020
120	D-CRLA/22445/2026 CRLA/745/2026	SURESH KUMAR DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /253 /2023 A.D.J.,ASKA(Ganjam) Spl/0000015/2023
121	D-CRLMC/22983/2026 CRLMC/2756/2026	BULU PODHA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /356 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000031/2026
122	D-CRLMC/23930/2026 CRLMC/2757/2026	PULAK KUMAR SAHA VS STATE OF ODISHA	SUBRAT SATPATHY VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(C
123	D-CRLMC/23587/2026 CRLMC/2758/2026	JANTIROSE BAG VS STATE OF ODISHA	SABYASACHI MISHRA VS	CRMC/0000505/2020 BANGOMUNDA /15 /2022 A.D.J.,KANTABANJI(Balangir)
124	D-CRLMC/23828/2026 CRLMC/2759/2026	DANDAPANI PRADHAN @ DANDUA VS STATE OF ODISHA	SATYABRATA DASH VS	SC/0000017/2022 / /0 A.D.J.,NAYAGARH(Nayagarh)
125	D-CRLMC/23963/2026	PRABHASINI SAMAL	BIDYADHAR MANSING	TR/0000042/2023 KHANDAGIRI P.S. /586 /2026

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	CRLMC/2760/2026	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001510/2026
126	D-CRLMC/24001/2026 CRLMC/2761/2026	SATYAJIT SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /125 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000441/2026
127	D-CRLMC/24041/2026 CRLMC/2762/2026	SANTWANA JENA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BADAGODA P.S. /525 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000872/2023
128	D-CRLMC/24075/2026 CRLMC/2763/2026	LAXMIKANTA MISHRA VS JAGABANDHU PADHY	SIDHARTHA SANKAR RAY (2) VS	/ /0 J.M.F.C.,ASKA(Ganjam) ICC/0000027/2021
129	D-CRLMC/24078/2026 CRLMC/2764/2026	KARUNAKARA MAHARANA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /53 /2020 J.M.F.C.,ASKA(Ganjam) GR/0000093/2020
130	D-CRLMC/23914/2026 CRLMC/2765/2026	AMULYA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /218 /2016 ASST. SESSION JUDGE(WOMENS COURT) ST/0000053/2019
131	D-CRLMC/21566/2026 CRLMC/2766/2026	RATNAKAR @ MADHIA PALEI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAGHUNATHPUR /49 /2026 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000019/2026
132	D-CRLMC/23620/2026 CRLMC/2767/2026	SUDIPTA@SUDIPTA RANJAN CHAND VS JITENDRA MINZ	SOUMYA RANJAN DAS VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000386/2016
133	D-CRLMC/24192/2026 CRLMC/2768/2026	MANASH RANJAN RATH VS MANOJ KUMAR PATNAIK	SOUMYA RANJAN DAS VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000131/2026
134	D-CRLMC/23941/2026 CRLMC/2769/2026	BRAHMANANDA SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TIGIRIA /89 /2005 A.D.J.,ATHAGARH(Cuttack) ST/0000023/2014
135	D-CRLMC/24193/2026 CRLMC/2770/2026	CHANDAN GIRI VS STATE OF ODISHA	SWAGATIKA SAHOO VS	REMUNA /93 /2026 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000470/2026
136	D-CRLMC/23960/2026 CRLMC/2771/2026	KRISHNA RAO@ O KRISHNA RAO VS	RAJESH RANJAN SAHOO VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(Cuttack)

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137	D-CRLMC/24137/2026 CRLMC/2772/2026	STATE OF ODISHA SAROJ DIGAL @ SUNIL DIGAL VS	SWAGATIKA SAHOO VS	CRMC/0000675/2026 PHULBANI TOWN /201 /2018 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000496/2018
138	D-CRLMC/24396/2026 CRLMC/2773/2026	STATE OF ODISHA ARABINDA SAMANTRAY VS	SUBASH CHANDRA PUSPALAKA VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA EXECUTION CASE/0000006/2015
139	D-CRLMC/24212/2026 CRLMC/2774/2026	PRAVASINI ROUT@SAMANTARAY SAHADEV JENA VS	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000291/2024
140	D-CRLMC/23739/2026 CRLMC/2775/2026	STATE OF ODISHA RAMESH CHANDRA @ CHHOTU SINGH @ RAMESH VS	BIJAYA KUMAR RAGADA VS	/ /0 J.M.F.C.,JHARSUGUDA(Jharsuguda) ICC/0000025/2025
141	D-CRLMC/24206/2026 CRLMC/2776/2026	RAJ KUMAR AGRAWAL SAMAL AUTO (INDIA) PVT LTD.,KEONJHAR VS	LALITENDU MISHRA VS	KEONJHAR TOWN /763 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0001345/2026
142	D-CRLMP/24145/2026 CRLMP/1143/2026	STATE OF ODISHA RANJIT KUMAR SAHU VS	LINGARAJ MOHANTY VS	CHANDAKA P.S. /14 /2026 ()
143	D-CRLMP/23730/2026 CRLMP/1144/2026	STATE OF ORISSA MANGULI PRADHAN VS	BALARAM NAYAK VS	// MAHAKALPARA /203 /2026 ()
144	D-CRLMP/22418/2026 CRLMP/1145/2026	STATE OF ODISHA ABHIMANYU SENDA@ ABHIMANYU SENDA VS	JAGANNATH KAMILA VS	// / /0 ()
145	D-CRLMP/22851/2026 CRLMP/1146/2026	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// / /0 ()
146	D-CRLMP/22702/2026 CRLMP/1147/2026	STATE OF ODISHA PADMASREE MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	D-CRLMP/23076/2026 CRLMP/1148/2026	STATE OF ODISHA AMIT KUMAR DASH VS NEHA SAHOO	PRASANTA KUMAR NANDA VS	// / /0 JUDGE FAMILY COURT-II,BHUBANESHWAR Cp/0000033/2025

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148	D-CRLMP/22704/2026 CRLMP/1149/2026	BINIT PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
149	D-CRLMP/24372/2026 CRLMP/1150/2026	JYOTI PRAKASH ORAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //
150	D-CRLMP/22465/2026 CRLMP/1151/2026	PRIYANKA SARKAR VS STATE OF ODISHA	AMITABH NAIK VS	TALASARI MARINE /63 /2026 0 //
151	D-CRLMP/22705/2026 CRLMP/1152/2026	SEHENAZ BEGUM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
152	D-CRLMP/22536/2026 CRLMP/1153/2026	KHALID KHAN VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	DARGHA BAZAR /141 /2026 0 //
153	D-CRLMP/21878/2026 CRLMP/1154/2026	PARAMESWAR SAMAL VS STATE OF ODISHA	ANAND JENA VS	MALGODOWN /332 /2025 0 //
154	D-CRLMP/23705/2026 CRLMP/1155/2026	ODISHA FOCUS PRIVATE LIMITED,BHUBANESWAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CAPITAL P.S. /561 /2026 0 //
155	D-CRLMP/22503/2026 CRLMP/1156/2026	PREMANANDA BEMAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	KOMNA PS /352 /2025 0 //
156	D-CRLMP/24280/2026 CRLMP/1157/2026	PRUTHI BALLAV PATNAIK VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	/ /0 0 //
157	D-CRLMP/22162/2026 CRLMP/1158/2026	PAGILI SINGH VS STATE OF ODISHA	BHUBANESWAR DASH VS	/ /0 0 //
158	D-CRLMP/22684/2026 CRLMP/1159/2026	RAMA KHATOI VS THE STATE OF ODISHA	SANJAY KUMAR BEHERA VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000055/2024
159	D-CRLMP/22553/2026	SUSAMA SAHOO	KEDAR CHANDRA BEHERA	BANKI /16 /2025

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	CRLMP/1160/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/22554/2026 CRLMP/1161/2026	SOMNATH PATTNAIK @ SIBU VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	BURLA /417 /2023 () //
161	D-CRLMP/22601/2026 CRLMP/1162/2026	BHAGABAN DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) CRMC/0000273/2025
162	D-CRLREV/18885/2026 CRLREV/550/2026	LACHHAMAN PRADHAN VS BAISALI PRADHAN	LAXMAN PRADHAN VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) MIS.CASE/0000013/2024
163	D-CRLREV/23175/2026 CRLREV/551/2026	MADHUSMITA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BURLA /207 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000307/2023
164	D-CRLREV/23801/2026 CRLREV/552/2026	BASANTA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MUDANPUR RAMPUR /18 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000007/2026
165	D-CRLREV/24000/2026 CRLREV/553/2026	DR. SANJIB KUMAR PATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004474/2023
166	D-CRLREV/23269/2026 CRLREV/554/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) CRMC/0000038/2026
167	D-CRLREV/23219/2026 CRLREV/555/2026	MANARANJAN @ MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KARANJIA /86 /2018 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000086/2018
168	D-EXP/32556/2026 EXP/105/2026	SARAT KUMAR ROUT VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
169	D-EXP/36245/2026 EXP/106/2026	EPARI SUNDER BABU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// () //
170	D-FAO/27938/2026 FAO/909/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,AZIMABAD,BALASORE VS	REKHA JHIMBALA PATI VS	// COMMISSIONER FOR EMPLOYEES COM

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171	D-JCRLA/24405/2026 JCRLA/226/2026	TUNA PARAMANIK SANKAR BHOI@BARIK VS STATE OF ODISHA	ADV. VS	EC/0000050/2017 TANGI (KHURDA) /159 /2019 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR ST/0000044/2025
172	D-JCRLRV/24367/2026 JCRLRV/4/2026	LAXMIDHAR SINGH VS STATE OF ODISHA	ADV. VS	BANGRIPOSI /9 /2011 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000015/2014
173	D-JCRLRV/24368/2026 JCRLRV/5/2026	MUSINGA MUTHAMAJHI VS STATE OF ODISHA	ADV. VS	KOTOAGARH /77 /2021 A.D.J.,BALLIGUDA(Kandhamal) CRA/0000005/2023
174	D-MACA/35567/2026 MACA/755/2026	MANAGER LEGAL NATIONAL INSURANCE G.I. CO. LTD.,D.O II, BHUBANESWAR VS RUBY CHOUDHURY	BIJOY DASMOHAPATRA VS	// IST MACT, PURI(Puri) Mac/0000148/2018
175	D-RPFAM/35248/2026 RPFAM/224/2026	SUMIT KUMAR SWAIN VS BISWAMOHINI PATRA	SAILAZA NANDAN DAS VS	// JUDGE FAMILY COURT, KENDRAPARA IA/0000079/2025
176	D-RPFAM/35807/2026 RPFAM/225/2026	JAGAT JEEVAN SAHOO VS PRACHEE PRADHAN	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000001/2025
177	D-RSA/38439/2025 RSA/410/2026	KHIRASAGAR SAHU VS BAIDEHI SAHU	SAILABALA JENA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000014/2024
178	D-RSA/54218/2025 RSA/411/2026	RAMA SUNA @ SUNANI VS NRUPA DEI	JIBAN RANJAN DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000009/2020
179	D-RSA/35308/2026 RSA/412/2026	JAYANTA KUMAR SAHU VS SUDHANSUMALA SAHU	NIRANJAN SINGH (1) VS	// A.D.J., GUNUPUR(Rayagada) RFA/0000030/2022
180	D-TRP(C)/36592/2026 TRP(C)/250/2026	NAMITA PATNAYAK @ NAMITA PATTANAYAK VS DEEPAK ROUT	AMULYA RATNA PANDA VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) CP/0000027/2026
181	D-TRP(C)/36739/2026 TRP(C)/251/2026	SIBANANDA MOHANTY VS APARNA MOHANTY	BIBHU PRASAD MOHANTY VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000013/2025

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182	D-WA/36246/2026 WA/1140/2026	STATE OF ODISHA VS MADAN MOHAN PATRA	AISHWARYA DASH,A.S.C VS	// 0 //
183	D-WA/36083/2026 WA/1141/2026	STATE OF ODISHA VS PRASANA KUMAR DAS	SASWAT DAS, AGA VS	// 0 //
184	D-WA/36624/2026 WA/1142/2026	NIMAI CHARAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
185	D-WP(C)/36613/2026 WP(C)/25671/2026	DR.ROSY SAHU VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
186	D-WP(C)/36617/2026 WP(C)/25672/2026	DR.S ANURAG VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
187	D-WP(C)/36795/2026 WP(C)/25673/2026	BIBHUTIBHUSAN CHAKRABORTY VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //
188	D-WP(C)/36757/2026 WP(C)/25674/2026	SMITAMAYEE SARANGI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
189	D-WP(C)/36993/2026 WP(C)/25675/2026	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/36774/2026 WP(C)/25676/2026	MAMATA JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
191	D-WP(C)/36334/2026 WP(C)/25677/2026	DURYODHAN MOHANTY VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
192	D-WP(C)/36797/2026 WP(C)/25678/2026	DEEPAK KUMAR KUNDU VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //
193	D-WP(C)/36408/2026	ATMARAM BHUYAN	KUNAL KUMAR SWAIN	//

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	WP(C)/25679/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37070/2026 WP(C)/25680/2026	ORISSA STEVEDORES LIMITED, CUTTACK VS NATIONAL ALUMINIUM COMPANY LIMITED (NALCO) BHUBANESWAR	JAYDEEP PAL VS	// 0 //
195	D-WP(C)/37065/2026 WP(C)/25681/2026	ORISSA STEVEDORES LIMITED, CUTTACK VS NATIONAL ALUMINIUM COMPANY LIMITED (NALCO), BHUBANESWAR	JAYDEEP PAL VS	// 0 //
196	D-WP(C)/36671/2026 WP(C)/25682/2026	DR.SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
197	D-WP(C)/36436/2026 WP(C)/25683/2026	HEMANTA KUMAR DASH VS THE REVENUE OFFICER CUM ASST CONSOLIDATION OFFICER, PURI	ASHOK KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/36821/2026 WP(C)/25684/2026	TARINI CHARAN BISOI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
199	D-WP(C)/36672/2026 WP(C)/25685/2026	DR. SHIV SHANKAR HANSDAH VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
200	D-WP(C)/36676/2026 WP(C)/25686/2026	DR. HIMANSHU BARIK VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
201	D-WP(C)/37015/2026 WP(C)/25687/2026	SASHIKANTA LENKA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
202	D-WP(C)/36983/2026 WP(C)/25688/2026	TAPAS KUMAR OJHA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
203	D-WP(C)/36043/2026 WP(C)/25689/2026	ARUN NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
204	D-WP(C)/36706/2026 WP(C)/25690/2026	DR. BASUDEV MOHANTA VS	ADYASHA KAR VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/36995/2026 WP(C)/25691/2026	STATE OF ODISHA ABHIRAM DAS VS	AMIYA KUMAR MOHANTY VS	// // 0
206	D-WP(C)/36707/2026 WP(C)/25692/2026	STATE OF ODISHA DR.JAGANNATH MAHARANA VS	NAVNEET DADHICHI VS	// // 0
207	D-WP(C)/36457/2026 WP(C)/25693/2026	STATE OF ODISHA SRIKANTA PANIGRAHY VS	AMITAV TRIPATHY VS	// // 0
208	D-WP(C)/37261/2026 WP(C)/25694/2026	STATE OF ODISHA SMRUTI REKHA NAYAK VS	DINESH KUMAR PANDA VS	// // 0
209	D-WP(C)/36345/2026 WP(C)/25695/2026	STATE OF ODISHA ARABINDA BAG VS	MADHUMITA PANDA VS	// // 0
210	D-WP(C)/36708/2026 WP(C)/25696/2026	UNION OF INDIA DR. AMIYARANJAN DAS VS	ADYASHA KAR VS	// // 0
211	D-WP(C)/36572/2026 WP(C)/25697/2026	STATE OF ODISHA DR.LOKESH SAHU VS	NAVNEET DADHICHI VS	// // 0
212	D-WP(C)/36709/2026 WP(C)/25698/2026	STATE OF ODISHA DR. ASHUTOSH ROUTRAY VS	ADYASHA KAR VS	// // 0
213	D-WP(C)/36538/2026 WP(C)/25699/2026	STATE OF ODISHA KAIBALYA SATAPATHY VS	RANJIT KESHARI SAMAL VS	// // 0
214	D-WP(C)/36763/2026 WP(C)/25700/2026	VICE CHANCELLOR MADHUSUDAN LAW UNIVERSITY STATION ROAD, CUTTACK NUSRAT FATMA VS	AMITABH MISHRA VS	// // 0
215	D-WP(C)/36750/2026 WP(C)/25701/2026	STATE OF ODISHA DEEPAK BEHERA VS	AMITABH MISHRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/36587/2026 WP(C)/25702/2026	DR.SOUMYA RANJAN BEHERA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
217	D-WP(C)/36756/2026 WP(C)/25703/2026	KSHYAMAMAYEE MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
218	D-WP(C)/36765/2026 WP(C)/25704/2026	MANISHA SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
219	D-WP(C)/36766/2026 WP(C)/25705/2026	KAMAL KANTA ROUT VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
220	D-WP(C)/36770/2026 WP(C)/25706/2026	MANJIT SUNAR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
221	D-WP(C)/36891/2026 WP(C)/25707/2026	SURESH CHANDRA DANGRI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/36844/2026 WP(C)/25708/2026	M/S. CHANDAN ELECTRICAL,ANGUL VS JOINT COMMISSIONER OF STATE TAX , TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS	// 0 //
223	D-WP(C)/36905/2026 WP(C)/25709/2026	KAMMILA NAGARAJU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/36419/2026 WP(C)/25710/2026	KABIR CHARAN ACHARYA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
225	D-WP(C)/36608/2026 WP(C)/25711/2026	DR. SRINIBAS PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
226	D-WP(C)/36868/2026 WP(C)/25712/2026	B.BHASKAR RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/36913/2026	PRAMITA KHOSLA	ANSHUMAN DAS	//

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	WP(C)/25713/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36557/2026	DR.SMRUTI KRISHNA BARIK	NAVNEET DADHICHI	//
	WP(C)/25714/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/36609/2026	DR.DEBI PRASAD BISOYI	NAVNEET DADHICHI	//
	WP(C)/25715/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/36918/2026	KARNEL CHANDRA NAYAK	ANSHUMAN DAS	//
	WP(C)/25716/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/36872/2026	D.SRINIVAS RAO	KRISHNA CHANDRA SAHU	//
	WP(C)/25717/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/36610/2026	DR.PARTHASARATHI KUARNR	NAVNEET DADHICHI	//
	WP(C)/25718/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/36661/2026	DR. SHIVAJI SENAPATI	NAVNEET DADHICHI	//
	WP(C)/25719/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/36374/2026	DR.SOMESH KUMAR SAHOO	NAVNEET DADHICHI	//
	WP(C)/25720/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/36981/2026	RAMA CHANDRA DAS	SK. ZAFARULLA	//
	WP(C)/25721/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/34692/2026	PRASANTA MAHAKHUDA	RASHMI KANTA ACHARYA	//
	WP(C)/25722/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/36663/2026	DR.ABHILASH BEHERA	NAVNEET DADHICHI	//
	WP(C)/25723/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/34704/2026	ANANTA NARAYAN BEJ	ARUN KUMAR BEHERA	//
	WP(C)/25724/2026	VS	VS	0

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239	D-WP(C)/36112/2026 WP(C)/25725/2026	STATE OF ODISHA DEBANITA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
240	D-WP(C)/34843/2026 WP(C)/25726/2026	STATE OF ODISHA RABINDRA KUMAR PANDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
241	D-WP(C)/37110/2026 WP(C)/25727/2026	STATE OF ODISHA N.SURESH KUMAR CHOUDHURY VS	CHITTA RANJAN MISHRA VS	// // 0
242	D-WP(C)/33133/2026 WP(C)/25728/2026	STATE OF ODISHA HEMANTA KUMAR BHOI VS	MANOJA KUMAR KHUNTIA VS	// // 0
243	D-WP(C)/34920/2026 WP(C)/25729/2026	STATE OF ODISHA NABAHARI JENA VS	PRAMOD KUMAR JENA VS	// // 0
244	D-WP(C)/35797/2026 WP(C)/25730/2026	STATE OF ODISHA BABITA BUDEK VS	SUBHADUTTA ROUTRAY VS	// // 0
245	D-WP(C)/35993/2026 WP(C)/25731/2026	STATE OF ODISHA SHANTILATA PARIDA VS	SAKTIDHARA MISHRA VS	// // 0
246	D-WP(C)/36335/2026 WP(C)/25732/2026	STATE OF ODISHA JULI SWAIN VS	MANAS RANJAN DHAL VS	// // 0
247	D-WP(C)/35284/2026 WP(C)/25733/2026	STATE OF ODISHA SAROJINI MISHRA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
248	D-WP(C)/19717/2026 WP(C)/25734/2026	STATE OF ORISSA AMLANJYOTI MAHANTA VS	SOURAV DAS VS	// // 0
249	D-WP(C)/36612/2026 WP(C)/25735/2026	STATE OF ODISHA DR. SUBHRASMITA DALUA VS	NAVNEET DADHICHI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/36666/2026 WP(C)/25736/2026	DR.GOUTAM SAHOO VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
251	D-WP(C)/36730/2026 WP(C)/25737/2026	SURAJ KUMAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
252	D-WP(C)/36668/2026 WP(C)/25738/2026	DR. SWABHIMAN SAHU VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
253	D-WP(C)/36732/2026 WP(C)/25739/2026	NIHARIKA BARIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
254	D-WP(C)/36733/2026 WP(C)/25740/2026	BINIT KUMAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
255	D-WP(C)/36472/2026 WP(C)/25741/2026	RAJANI BAGHA VS STATE OF ODISHA	JYOTI PRAKASH PAL VS	// 0 //
256	D-WP(C)/36772/2026 WP(C)/25742/2026	EKADASI MALIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
257	D-WP(C)/36825/2026 WP(C)/25743/2026	JITENDRIYA PRASAD DASH VS MANAGING DIRECTOR, TDCCOL	RAMAKRISHNA BISOI VS	// 0 //
258	D-WP(C)/36491/2026 WP(C)/25744/2026	RABINDRA SAHOO VS ADDITIONAL SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI	MANAS RANJAN KHATUA VS	// 0 //
259	D-WP(C)/36843/2026 WP(C)/25745/2026	JAYA PRAKASH MOHANTY VS MANAGING DIRECTOR, TDCCOL	RAMAKRISHNA BISOI VS	// 0 //
260	D-WP(C)/35916/2026 WP(C)/25746/2026	TAPAS KUMAR MOHANTY VS STATE OF ODISHA	DINESH PANDA VS	// 0 //
261	D-WP(C)/35919/2026	BABURAM NAHAK	SOUBHAGYA KUMAR DASH	//

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	WP(C)/25747/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36907/2026 WP(C)/25748/2026	SANTOSH KUMAR PATRO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
263	D-WP(C)/36493/2026 WP(C)/25749/2026	CHAITANYA SAHOO VS ADDL.SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI	MANAS RANJAN KHATUA VS	// 0 //
264	D-WP(C)/35992/2026 WP(C)/25750/2026	AMULYA KUMAR PARIDA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
265	D-WP(C)/36492/2026 WP(C)/25751/2026	RABINDRA SAHOO VS ADDL.SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI	MANAS RANJAN KHATUA VS	// 0 //
266	D-WP(C)/37176/2026 WP(C)/25752/2026	SMITA DAS VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
267	D-WP(C)/36101/2026 WP(C)/25753/2026	GOBARDHAN JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
268	D-WP(C)/31796/2026 WP(C)/25754/2026	JAYANTI BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
269	D-WP(C)/37036/2026 WP(C)/25755/2026	RATNAPRAVA PRADHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
270	D-WP(C)/37111/2026 WP(C)/25756/2026	N.BHASKAR CHOUDHURY VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	// 0 //
271	D-WP(C)/36117/2026 WP(C)/25757/2026	BIKRAM KUMAR BEHERA VS STATE OF ODISHA	VS	// 0 //
272	D-WP(C)/33124/2026 WP(C)/25758/2026	LAKSHMI ROUL VS	SANDIPANI NAYAK VS	// 0

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273	D-WP(C)/37345/2026 WP(C)/25759/2026	STATE OF ODISHA PRADIPTA KUMAR SINGH VS	PRAKASH CHANDRA DASH VS	// // 0
274	D-WP(C)/36228/2026 WP(C)/25760/2026	STATE OF ODISHA GITANJALI NATH VS	MANAS RANJAN KHATUA VS	// // 0
275	D-WP(C)/37310/2026 WP(C)/25761/2026	STATE OF ODISHA ASHISH ANSUMAN MAHARANA VS	LOKESH GOURAV MOHARANA VS	// // 0
276	D-WP(C)/35913/2026 WP(C)/25762/2026	STATE OF ODISHA RAMESH CHANDRA PANDA VS	PRAMOD KUMAR ROUT VS	// // 0
277	D-WP(C)/35908/2026 WP(C)/25763/2026	STATE OF ODISHA DAYANIDHI BARIK VS	RAJU KUMAR SATAPATHY VS	// // 0
278	D-WP(C)/35918/2026 WP(C)/25764/2026	STATE OF ODISHA BORIGI BHUMIKA ALIAS @ B. BHUMIKA VS	SOUBHAGYA KUMAR DASH VS	// // 0
279	D-WP(C)/37013/2026 WP(C)/25765/2026	STATE OF ODISHA AKSHAY KUMAR GIRI VS	CHANDAN KUMAR SAHOO VS	// // 0
280	D-WP(C)/37017/2026 WP(C)/25766/2026	STATE OF ODISHA SARAT CHANDRA OJHA VS	CHANDAN KUMAR SAHOO VS	// // 0
281	D-WP(C)/35953/2026 WP(C)/25767/2026	STATE OF ODISHA SURYAMANI MAHANAND VS	AJAYA KUMAR JENA VS	// // 0
282	D-WP(C)/33872/2026 WP(C)/25768/2026	STATE OF ODISHA AJIT KUMAR BEHERA VS	SRIKANTA KU. NATH VS	// // 0
283	D-WP(C)/37265/2026 WP(C)/25769/2026	STATE OF ODISHA SUVENDU SEKHAR DAS VS	KAJAL SAHOO VS	// // 0
		SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR		//

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284	D-WP(C)/36330/2026 WP(C)/25770/2026	PRADIP KUMAR SAHOO VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
285	D-WP(C)/19421/2026 WP(C)/25771/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
286	D-WP(C)/36333/2026 WP(C)/25772/2026	SUBASH CHANDRA MALLIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
287	D-WP(C)/37343/2026 WP(C)/25773/2026	HARIHAR PANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
288	D-WP(C)/31788/2026 WP(C)/25774/2026	HIMANSHU MEHER VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/35336/2026 WP(C)/25775/2026	RANJAN SAMASI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
290	D-WP(C)/37346/2026 WP(C)/25776/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
291	D-WP(C)/37050/2026 WP(C)/25777/2026	MANJULATA KHUNTIA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
292	D-WP(C)/36722/2026 WP(C)/25778/2026	PRAVAT KUMAR SAHU VS ITISHREE SAHOO	BASANTA KUMAR JENA VS	// 0 //
293	D-WP(C)/36902/2026 WP(C)/25779/2026	AMULYA KUMAR BISOYI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/31532/2026 WP(C)/25780/2026	CHANDRASEKHAR JENA VS SUKADEV JENA	UMAKANTA MISHRA VS	// 0 //
295	D-WP(C)/37549/2026	S.K. MINERAL HANDLING PVT. LTD., KHURDA	TANMAY MISHRA	//

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	WP(C)/25781/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37514/2026 WP(C)/25782/2026	ARTTATRANA MOHAPATRA @ ARTTATRENA VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
297	D-WP(C)/37351/2026 WP(C)/25783/2026	ALOK SWAIN VS STATE OF ODISHA	SANJAT DAS VS	// 0 //
298	D-WP(C)/36937/2026 WP(C)/25784/2026	HEMALATA SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
299	D-WP(C)/36903/2026 WP(C)/25785/2026	SANATAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/33914/2026 WP(C)/25786/2026	SARASWATI SARKAR VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
301	D-WP(C)/36497/2026 WP(C)/25787/2026	BASANTI SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	SATYABRATA DASH VS	// 0 //
302	D-WP(C)/37349/2026 WP(C)/25788/2026	BIBHUTI BHUSAN PATTANAYAK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
303	D-WP(C)/36916/2026 WP(C)/25789/2026	JYOTIRMAYA PAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
304	D-WP(C)/37373/2026 WP(C)/25790/2026	DEBENDRANATH MAJHI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
305	D-WP(C)/34460/2026 WP(C)/25791/2026	NRUSINGH ROUTARAY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
306	D-WP(C)/36295/2026 WP(C)/25792/2026	LALATENDU PRATAP DEO VS	AMITAV TRIPATHY VS	// 0

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307	D-WP(C)/37003/2026 WP(C)/25793/2026	STATE OF ODISHA CARING HANDS SCHOOL OF NURSING, TANGIAPADA, KHURDA VS	LAXMIKANTA MOHANTY VS	// // 0
308	D-WP(C)/37251/2026 WP(C)/25794/2026	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	SARAT CHANDRA MEKAP VS	// // 0
309	D-WP(C)/36885/2026 WP(C)/25795/2026	STATE OF ODISHA BAPI NATH VS	KARTIK CHANDRA TRIPATHY VS	// // 0
310	D-WP(C)/37440/2026 WP(C)/25796/2026	STATE OF ODISHA ANSHUMAN RAY VS	VS	// // 0
311	D-WP(C)/37425/2026 WP(C)/25797/2026	UNION OF INDIA SAROJ NATH SHARMA VS	SITANSU MOHAN SINGH VS	// // 0
312	D-WP(C)/37312/2026 WP(C)/25798/2026	STATE OF ODISHA SUKADEV PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/36932/2026 WP(C)/25799/2026	STATE OF ODISHA SESHNAG PRADHAN VS	UMESH CHANDRA MOHANTY VS	// // 0
314	D-WP(C)/37341/2026 WP(C)/25800/2026	STATE OF ODISHA ALOK XALXO VS	LAXMIKANTA MOHANTY VS	// // 0
315	D-WP(C)/37058/2026 WP(C)/25801/2026	STATE OF ORISSA SEKH KALAM MOHAMMAD VS	MANAS RANJAN DHAL VS	// // 0
316	D-WP(C)/36317/2026 WP(C)/25802/2026	GOVERNOR OF R.I.B., BHUBANESWAR UNION OF INDIA, NEW DELHI VS	ABHISHEK MOHANTY VS	// // 0
317	D-WP(C)/37315/2026 WP(C)/25803/2026	BRAJA KISORE MOHANTA INSTITUTE OF NURSING AND PARAMEDICAL SCIENCE, DHARASTOCK, BALASORE VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/37031/2026 WP(C)/25804/2026	MD.JALLALUDDIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
319	D-WP(C)/37426/2026 WP(C)/25805/2026	MAHESWAR DALAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	D-WP(C)/36496/2026 WP(C)/25806/2026	NAGARJUN PRADHAN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
321	D-WP(C)/37319/2026 WP(C)/25807/2026	BHAJAGOBIND PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	D-WP(C)/37522/2026 WP(C)/25808/2026	AVEER SINGH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
323	D-WP(C)/37512/2026 WP(C)/25809/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
324	D-WP(C)/37276/2026 WP(C)/25810/2026	AJIT PRASAD BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
325	D-WP(C)/37332/2026 WP(C)/25811/2026	AJAYA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/37337/2026 WP(C)/25812/2026	PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	D-WP(C)/36312/2026 WP(C)/25813/2026	RINABALA MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
328	D-WP(C)/37516/2026 WP(C)/25814/2026	AJAY KUMAR AGARWALLA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
329	D-WP(C)/37404/2026	BINDUREKHA NANDA	SAIBRATA RATH	//

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	WP(C)/25815/2026	VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/36495/2026	PRASANT BEHERA	SAIBRATA RATH	//
	WP(C)/25816/2026	VS	VS	0
		UNION OF INDIA		//
331	D-WP(C)/35250/2026	RASMITA NAYAK	CHANDIPRASAD SAHANI	//
	WP(C)/25817/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/36921/2026	TOPI DEVI SCHOOL OF NURSING, MATHASAH, KHURDA	MANOJA KUMAR KHUNTIA	//
	WP(C)/25818/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/37023/2026	SASMITA SWAIN	KSHIROD KUMAR ROUT	//
	WP(C)/25819/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/37075/2026	MAYURBHANJ DISTRICT EX SERVICES LEAGUE, MAYURBHANJ	JAGAJIBAN PRADHAN	//
	WP(C)/25820/2026	VS	VS	0
		UNION OF INDIA		//
335	D-WP(C)/36503/2026	SUBRAT KUMAR BEHERA	SAIBRATA RATH	//
	WP(C)/25821/2026	VS	VS	0
		UNION OF INDIA		//
336	D-WP(C)/30507/2026	TRILOCHANA MAHANTA	KUNAL KUMAR SWAIN	//
	WP(C)/25822/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/37322/2026	RAMESH CHANDRA TRIPATHY	KUNAL KUMAR SWAIN	//
	WP(C)/25823/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/36636/2026	BIREN KUMAR BEHERA	KUNAL KUMAR SWAIN	//
	WP(C)/25824/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/36499/2026	DEEPAK KUMAR SAHOO	SAIBRATA RATH	//
	WP(C)/25825/2026	VS	VS	0
		UNION OF INDIA		//
340	D-WP(C)/36504/2026	ASHOK BEHERA	SAIBRATA RATH	//
	WP(C)/25826/2026	VS	VS	0

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341	D-WP(C)/37340/2026 WP(C)/25827/2026	UNION OF INDIA SUBASINI DWIBEDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
342	D-WP(C)/37449/2026 WP(C)/25828/2026	DILLIP KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
343	D-WP(C)/36536/2026 WP(C)/25829/2026	BUDHADEV MOHANTY VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
344	D-WP(C)/36582/2026 WP(C)/25830/2026	M/S. ARSS INFRASTRUCTURE PROJECTS LTD.,BHUBANESWAR VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
345	D-WP(C)/37193/2026 WP(C)/25831/2026	SURENDRA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
346	D-WP(C)/36533/2026 WP(C)/25832/2026	ROYAL KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
347	D-WPCRL/23547/2026 WPCRL/116/2026	SUCHISMITA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 0 //
348	D-ABLAPL/22204/2026 ABLAPL/9382/2026	PABITRA SWAIN @ LITU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DELANGA /187 /2026 0 //
349	D-ABLAPL/24018/2026 ABLAPL/9383/2026	ALAKA KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /264 /2026 0 //
350	D-ABLAPL/23208/2026 ABLAPL/9384/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /45 /2013 0 //
351	D-ABLAPL/23326/2026 ABLAPL/9385/2026	MANORANJAN JENA VS STATE OF ODISHA(VIG.)	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /7 /2026 0 //

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352	D-ABLAPL/24022/2026 ABLAPL/9386/2026	KUNA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /738 /2026 () //
353	D-ABLAPL/23327/2026 ABLAPL/9387/2026	CHITTA RANJAN MISTRY VS STATE OF ODISHA(VIG.)	SAMARENDRA MOHANTY VS	CUTTACK VIGILANCE /7 /2026 () //
354	D-ABLAPL/24027/2026 ABLAPL/9388/2026	ARJUN SAHOO @ AJU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /275 /2026 () //
355	D-ABLAPL/23732/2026 ABLAPL/9389/2026	BINOD BIHARI MOHANTY @ BINOD MOHANTY VS STATE OF ODISHA	GOVINDA CHANDRA DAS VS	JALESWAR /398 /2026 () //
356	D-ABLAPL/23742/2026 ABLAPL/9390/2026	SMITANJALI SETHI @ SETHY VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	GOP /209 /2026 () //
357	D-ABLAPL/23370/2026 ABLAPL/9391/2026	SK.AKBAR ALI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	BALASORE SADAR /401 /2026 () //
358	D-ABLAPL/23470/2026 ABLAPL/9392/2026	NILA @ NILAMANI MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /81 /2026 () //
359	D-ABLAPL/23743/2026 ABLAPL/9393/2026	JITENDRA KU SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2026 () //
360	D-ABLAPL/23913/2026 ABLAPL/9394/2026	NAMITA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /129 /2025 () //
361	D-ABLAPL/23918/2026 ABLAPL/9395/2026	SUCHITA KU. SAHU @ SUCHITA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /535 /2024 () //
362	D-ABLAPL/23987/2026 ABLAPL/9396/2026	AKHILA DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /2 /2020 () //
363	D-ABLAPL/23993/2026	KORIKANA DINABANDHU @ K.DEENABANDHU	ARIJEET MISHRA	JARADA /237 /2026

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	ABLAPL/9397/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23958/2026 ABLAPL/9398/2026	SIDDHARTH AGRAWAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	KHANDAGIRI P.S. /586 /2026 () //
365	D-ABLAPL/23744/2026 ABLAPL/9399/2026	JYOSTNARANI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
366	D-ABLAPL/23905/2026 ABLAPL/9400/2026	SK. RAJA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SPL.TASK FORCE /18 /2022 () //
367	D-ABLAPL/23907/2026 ABLAPL/9401/2026	SANTOSH KUMAR PATRO @ SANTOSH KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2026 () //
368	D-ABLAPL/23912/2026 ABLAPL/9402/2026	SURENDRA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGAON /39 /2026 () //
369	D-ABLAPL/24010/2026 ABLAPL/9403/2026	BISHNU BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
370	D-ABLAPL/24016/2026 ABLAPL/9404/2026	CHITANA @ CHITTARANJAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /190 /2026 () //
371	D-ABLAPL/23522/2026 ABLAPL/9405/2026	MANOJ BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /168 /2026 () //
372	D-ABLAPL/24025/2026 ABLAPL/9406/2026	SUKANTI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BOLAGARH P.S. /316 /2026 () //
373	D-ABLAPL/23707/2026 ABLAPL/9407/2026	RANKA CHARTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GRAM GANJAM /159 /2026 () //
374	D-ABLAPL/24030/2026 ABLAPL/9408/2026	SIPUN@PRAKASH SAHOO VS	SOUBHAGYA KUMAR DASH VS	MOTANGA /85 /2026 ()

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375	D-ABLAPL/24042/2026 ABLAPL/9409/2026	STATE OF ODISHA CHANDRAKANTA PARIDA VS	BIKRAM CHANDRA GHADAI VS	// / /0 ()
376	D-ABLAPL/24007/2026 ABLAPL/9410/2026	STATE OF ODISHA BIJAY KUMAR PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
377	D-ABLAPL/24050/2026 ABLAPL/9411/2026	STATE OF ODISHA SUMIT BOE VS	JAYADEBA BEHERA VS	// PATNAGARH /187 /2026 ()
378	D-ABLAPL/24008/2026 ABLAPL/9412/2026	STATE OF ODISHA MD. KAONEN@MD. KOUNEN VS	BISWARANJAN DALAI VS	// KUTRA /152 /2026 ()
379	D-ABLAPL/22230/2026 ABLAPL/9413/2026	STATE OF ODISHA SIDHANTA SEKHAR DASH @ SIDHANT SEKHAR DASH VS	AVIRAM PATRA VS	// BHARATPUR PS /169 /2026 ()
380	D-ABLAPL/24052/2026 ABLAPL/9414/2026	STATE OF ODISHA SIPU@SHARADA PRASAD PANDA VS	SANGRAM DALUA VS	// DERABIS /190 /2026 ()
381	D-ABLAPL/24054/2026 ABLAPL/9415/2026	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	AMITAV TRIPATHY VS	// SONEPUR /271 /2026 ()
382	D-ABLAPL/22382/2026 ABLAPL/9416/2026	STATE OF ODISHA SUDHANSU BEHERA VS	DEBASIS SAHOO VS	// KALINGA NAGAR /139 /2026 ()
383	D-ABLAPL/24055/2026 ABLAPL/9417/2026	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	AMITAV TRIPATHY VS	// SONEPUR /272 /2026 ()
384	D-ABLAPL/23040/2026 ABLAPL/9418/2026	STATE OF ODISHA MUNA SETHI VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /325 /2026 ()
385	D-ABLAPL/23222/2026 ABLAPL/9419/2026	STATE OF ODISHA MD.AJMER ALI SAHA @ BHALA VS	SK. ZAFARULLA VS	// PURUNABAZAR /11 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/24061/2026 ABLAPL/9420/2026	MD. LADEN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /325 /2026 () //
387	D-ABLAPL/23422/2026 ABLAPL/9421/2026	RAKESH MANTRI @ RAKES VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /5 /2026 () //
388	D-ABLAPL/24149/2026 ABLAPL/9422/2026	GOURANGA ACHARYA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /142 /2026 () //
389	D-ABLAPL/23647/2026 ABLAPL/9423/2026	BABULA HARIJAN @ BAGHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JEYPORE MAHILA /95 /2026 () //